

**No. L-1/225/2017/CERC
CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

Date of Order: 10th November, 2017

In the matter of

Terms and conditions of tariff for the tariff period starting from 1.4.2019- Seeking of information from Central Generating Companies, Joint Ventures Companies, Independent Power Producers and Central/Inter-State Transmission Companies whose tariff is being regulated by CERC.

ORDER

The Commission intends to start the process of finalizing the Terms and Conditions of Tariff Regulation for the tariff period commencing from 1.4.2019. In order to facilitate the process of finalization of terms and conditions of tariff, the generating companies namely NTPC, NLC, NEEPCO, DVC, NHPC, THDC, NHDC, SJVNL, NTPC-SAIL, RGPPL, Aravali Power Company Private Limited (APCPL), Pragati Power Corporation Ltd.(PPCL), Torrent Power Ltd., Udupi Power Ltd. , Maithon Power Limited (MPL),GMR-Kamalanga Energy Ltd.(GKEL), OTPCL and transmission licensees namely POWERGRID, Powerlinks Transmission Ltd., Jaypee Power Grid Ltd., Torrent Power Grid Pvt. Ltd., Parbati Koldam Transmission Company Ltd. , East North Inter-connection Company Ltd., Jindal Power Ltd. etc. (as per the list of Transmission Licensees enclosed herewith) are directed to furnish the details of actual performance/operational data and O&M expenditure, Actual Capital Spares consumed, Water Charges paid for the financial years 2012-13 to 2016-17 in respect of their thermal generating stations, hydro generating stations and transmission systems, as the case may be, along with any specific or special features of the generating station and the transmission system.

2. In this context, in respect of thermal generating stations, the generating companies namely, NTPC, NLC, NEEPCO, DVC, NTPC-SAIL, RGPPL, APCPL, PPCL, OTPCL, Torrent Power Ltd., MPL, Adani, Udipi, GMR-Kamalanga are required to furnish the verified and duly certified actual data in respect of actual and scheduled generation, declared capacity, Water consumption, Water Charges paid, List of capital spares consumed along with cost, consumption of main, secondary or alternate fuel along with average price and GCV(as billed, as received and as fired based on measurement of GCV from top of the wagon) of fuels, Auxiliary energy consumption excluding colony consumption, details of fuel stock maintained at the station including carpet coal (quantity to be fixed), maximum storage capacity of fuel stocks of the generating station, transit and handling losses separately of coal/lignite, data relating to planned and forced outages, etc., on annual basis for the years 2012-13 to 2016-17 in the prescribed formats for each of the coal/lignite based generating stations (**Annexure-I**) and gas/liquid fuel based generating stations (**Annexure-II**). If any of the generating station or Unit/Units of a station of the above generating companies are in commercial operation after 2011-12, then the data from the COD of the Unit(s) / station to till date should be furnished on annual basis or part of the year, as the case may be. Further, the generating companies shall also furnish the details of expenditure incurred towards Special Allowance and Compensation Allowance wherever allowed to their Coal/lignite based stations as the case may be. The accounting treatment of both the allowances may also be given along with station wise details of compensation allowance and special allowance collected up to 2016-17 and to be collected in 2017-18 and 2018-19.

3. The information with regard to stations based on Super Critical Technology which are under operation and the projects for which, the contracts have been awarded, shall be furnished separately along with actual/design performance and operational parameters as the case may be. The requisite details of turbine heat rate, boiler efficiency, unit and station auxiliary energy consumption (excluding colony consumption), heat balance diagram of the generating stations, correction curves like variation in gross heat rate with variation in load,

life cycle degradation factor, etc, as per design / actual shall be furnished to enable the Commission to take a view in this regard. The station wise details are also need to be furnished for variation in above parameters as per contractual commitment and actual achieved.

4. In respect of hydro generating stations within the regulatory jurisdiction of the Commission, namely NHPC, NHDC, NEEPCO, DVC, THDC, BBMB, NTPC, HBPCL, TUL, SSNNL and SJVNL are required to furnish the generation data relating to actual and scheduled generation, auxiliary energy consumption, average declared capacity and actual monthly average peak hour MW during the year, weighted average duration of outages, etc on annual basis for the years 2012-13 to 2016-17 in the prescribed format (**Annexure-III**). In case of pondage and storage type of schemes, the generating companies shall also furnish information relating to live storage capacity, head at Full Reservoir Level (FRL) and at Minimum Draw Down Level (MDDL),MW capability at FRL and MDDL and month-wise details of the design energy on ten-day basis as approved by CEA, in the above format. Additional information with regard to actual availability of the hydro generating stations shall be furnished in the prescribed format (**Annexure – IV**)

5. All the transmission licensees, as per the list of transmission licensees enclosed, shall furnish actual annual performance/ operational expenses for the respective transmission system as per the prescribed format (**Annexure-VA**) and for the communication system as per the prescribed format **Annexure–VB**. The generating stations shall file details of expenditure incurred from Compensation allowance and Special allowance during tariff period 2009-14 as per prescribed format (**Annexure-VC**).

6. The Generating Stations or the transmission licensee, as the case may be, shall furnish the annual operation and maintenance expenses for the financial years 2012-13 to 2016-17 for their thermal (coal/ lignite/ gas) generating stations and transmission systems in the prescribed format (**Annexure-VI**) and for hydro generating station in the prescribed format (**Annexure-VII**). The break-up of corporate expenses at the corporate levels and

regional levels should be furnished separately along with actual allocation and principles of allocation to construction, operation and other business stream to various functional activities including functional activity for electricity generation or the transmission business, as the case may be, in format at **(Annexure-VIII)**. The methodology for allocation of Regional/ corporate manpower and expenses to various functional activities and further allocation of corporate office expenses pertaining to power generation/ transmission business to each of the generating stations or the transmission systems, as the case may be, shall also be furnished. Similarly, methodology for allocation of revenue expenditure out of total O & M cost towards project under construction shall be furnished. The standards of various expenditure such as manpower, insurance, repair and maintenance and other major expenditure may also be given.

7. The transmission licensees shall furnish the additional information in respect of technical parameters, communication system and HVDC system in the prescribed format as given at **(Annexure-IX, X, XI)**. The transmission licensees shall also furnish the information of standard list of capital spares and O & M spares for ICT/ Reactor/ Bay Equipment/ FSC/ GIS/ HVDC and ULDC each separately and transmission lines for different conductor configuration as per format as given at **(Annexure-XII)**. The transmission licensees shall also submit a comparison between contractual parameters and actual parameters achieved.

8. The transmission licensees including POWER GRID are required to furnish information in respect of transmission losses in the transmission lines and sub- stations; and auxiliary power consumption in AC and HVDC sub-stations as per format prescribed at **Annexure-XIII**. CTU is required to provide losses of sub-stations and transmission lines of each region in the format prescribed at **Annexure-XIV**. Transmission licensees are also required to furnish details of Gross Fixed Assets for the period from 2012-13 to 2016-17 as per format prescribed at **Annexure-XV**. POWERGRID shall also submit details of planned addition of AC system and HVDC transmission system during 2016-17 to 2023-24. Each transmission licensee shall file details of Incidental Expenses During Construction (IEDC)

including compensation, employee expenses and other expenses as per format prescribed at **Annexure-XVI**, details of capital cost of Transmission Line as per format prescribed at **Annexure-XVII** and details of capital cost of sub-station as per format prescribed at **Annexure-XVIII**.

9. The generating stations and the transmission licensees, as the case may be, shall submit the reconciliation of O & M expenses indicated in the Annexure-VI and Annexure-VII with the Audited Balance Sheet for each financial year. The reconciliation statement should also indicate the exclusion/ deletion/ adjustment of expenses, if any, along with reasons. The generating station and/ or the transmission licensee may bring to the notice of the Commission any other relevant factor or additional information having bearing on the performance and operational parameters or the O & M expenses specifically. Any year to year variation of more than (\pm) 10% in any head of O & M expenses should be explained properly giving reasons for such variation.

10. All concerned are directed to furnish the necessary details as per the formats annexed for the period from 2012-13 to 2016-17 by 15.12.2017. Those concerned may also examine the enclosed pro-forma carefully, and in case any difficulty is foreseen in providing the requisite information, the Commission may be approached within 15 days of issue of this order for necessary clarification.

11. The Commission has also directed to carry out a time series analysis on the norms for which data are required as per **Annexure-XIX** of this order. The said data shall be submitted by all the generating companies regulated by this Commission by 31.12.2017.

Sd/-
(Dr.M.K.Iyer)
Member

Sd/-
(A. S. Bakshi)
Member

Sd/-
(A. K. Singhal)
Member

Sd/-
(Gireesh B. Pradhan)
Chairperson

List of Transmission Licensee*

Sl.No.	Name of Transmission Licensee
1	Power Grid Corporation of India
2	Powerlinks Transmission Ltd.
3	Torrent Power Grid Private Limited
4	Jaypee Power grid Limited (JPPGL)
5	Essar Power Transmission Company Ltd.
6	ParbatiKoldam Transmission Company Ltd.
7	Western Region Transmission (Maharashtra) Pvt. Ltd.
8	Western Region Transmission (Gujarat) Pvt. Ltd.
9	Teestavalley Power Transmission Ltd. New Delhi
10	North East Transmission Company Ltd, New Delhi
11	East-North Inter-connection Company Ltd
12	Cross Border Power Transmission Company Limited, Gurgaon
13	Jindal Power Limited, Chhattisgarh
14	Raichur Sholapur Transmission Company Ltd
15	Jabalpur Transmission Company Ltd, New Delhi
16	Bhopal-Dhule Transmission Company Ltd., New Delhi
17	Adani Transmission (India) Limited
18	Kudgi Transmission Limited
19	PowergridVizag Transmission Limited
20	Darbhanga - Motihari Transmission Company Limited
21	Purulia&Kharagpur Transmission Company Limited
22	Patran Transmission Company Limited
23	RAPP Transmission Company Limited
24	NRSS XXXI (B) Transmission Limited
25	NRSS XXIX Transmission Limited

**Any other transmission licensee for which license has been granted by the CERC*

Pro-forma for furnishing Actual annual performance/operational data for the coal/lignite based thermal generating stations for the 5-year period from 2012-13 to 2016-17

	Particulars	Units	2012-13	2013-14	2014-15	2015-16	2016-17
1	Name of Company						
2	Name of Station/ Pit head or Non- Pit head						
3	Installed Capacity and Configuration	MW					
4	Rated Steam Parameters (Also state the type of Steam turbine and Boiler)						
5	Type of BFP		Electrical Driven or Steam driven				
6	Circulating water system		Closed Cycle or Open Cycle				
7	Any other Site specific feature						
8	Fuels :						
8.1	Primary Fuel :		Coal/Lignite				
8.1.1	Annual Allocation or/and Requirement	MT					
8.1.2	Sources of supply/ procurement along with contracted quantity and grade of coal						
8.1.2.	FSA	MT					
8.1.2.	Imported	MT					
8.1.2.	Spot Market/e-auction	MT					
8.1.3	Transportation Distance of the station from the sources of supply	km					
8.1.4	Mode of Transport		Rail/Road/Sea/Conveyor/MGR/Ropeway				
8.1.5	Maximum Station capability to stock primary fuel	Days & MT					
8.1.6	Maximum stock maintained for primary fuel						
8.1.7	Minimum Stock maintained for primary fuel						
8.1.8	Average stock maintained for primary fuel						
8.2	Secondary Fuel :						
8.2.1	Annual Allocation/ Requirement	Klit..					
8.2.2	Sources of supply						
8.2.3	Transportation Distance of the station from the sources of supply	km					
8.2.4	Mode of Transport		Rail/Road/Pipeline				
8.2.5	Maximum Station capability to stock secondary fuels	Klit.					

8.2.6	Maximum Stock of secondary oil actually maintained	K.lit.	
8.2.7	Minimum Stock of secondary oil actually maintained	K.lit.	
8.2.8	Average Stock of secondary oil actually maintained	K.lit.	
9.	Cost of Spares :		
9.1	Cost of Spares capitalized in the books of accounts	(Rs. Lakh)	
9.2	Cost of spares included in capital cost for the purpose of tariff	(Rs. Lakh)	

	Period		2012-13	2013-14	2014-15	2015-16	2016-17
10	Generation :						
10.1	-Actual Gross Generation at generator terminals	MU					
10.2	-Actual Net Generation Ex-bus	MU					
10.3	-Scheduled Generation Ex-bus	MU					
11	Average Declared Capacity (DC)	MW					
12	Actual Auxiliary Energy Consumption excluding colony consumption	MU					
13	Actual Energy supplied to Colony from the station	MU					
14	Primary Fuel :						
14.1	Consumption :						
14.1.1	Domestic coal	From linked mines	MT				
		Non-linked mines	MT				
14.1.2	Imported coal*		MT				
14.1.3	Spot market/e-auction coal*		MT				
14.2	Gross Calorific Value (GCV) :						
14.2.1	Domestic Coal	(As Billed)	kCal/kg				
		(As Received)	kCal/kg				
		(As Fired)	kCal/kg				
14.2.2	Imported Coal	(As Billed)	kCal/kg				
		(As Received)	kCal/kg				
14.2.3	Spot market/e-auction coal	(As Billed)	kCal/kg				
		(As Received)	kCal/kg				
14.2.4	Weighted Average Gross Calorific value (As Billed)		(kCal /Kg)				
14.2.5	Weighted Average Gross Calorific value (As Received)		(kCal /Kg)				
14.2.6	Weighted Average Gross Calorific value (As Fired)		(kCal /Kg)				
14.3	Price of coal :						
14.3.1	Weighted Average Landed price of Domestic coal		(Rs/MT)				
14.3.2	Weighted Average Landed Price of Imported coal		(Rs/MT)				
14.3.3	Weighted Average Landed Price of Spot market/e-auction coal		(Rs/MT)				
14.3.4	Weighted Average Landed Price of all the Coals		(Rs/MT)				
14.4	Blending :	% and MT (of the total coal consumed)					

14.4.1	Blending ratio of imported coal with domestic coal	Equivalent to domestic coal					
14.4.2	Proportion of e-auction coal in the blending						
14.5	Actual Average Coal stock maintained	Days and MT					
14.5	Actual Transit & Handling Losses for coal/Lignite	(%)					
14.5.1	Pit- Head Station						
14.5.1.1	Transit loss from linked mines						
14.5.1.2	Transit loss from non-linked mines including e-auction coal mines.						
14.5.1.3	Transit loss of imported coal						
14.5.2	Non-Pit Head station						
14.5.2.1	Transit loss from linked mines						
14.5.2.2	Transit loss from non-linked mines including e-auction coal mines.						
14.5.2.3	Transit loss of imported coal						
15	Secondary Fuel Oil : (If more than one fuel used then give details of all the fuels separately)						
15.1	Consumption	(MT/KL)					
15.2	Weighted Average Gross Calorific value (As received)	(kCal /Kg or Lit.)					
15.3	Weighted Average Price	(Rs per MT or KL)					
15.4	Actual Average stock maintained	(MT or KL)					
16	Weighted average duration of outages(unit-wise details):						
16.1	Planned Outages	(Days)					
16.2	Forced Outages	(Days)					
16.3	Number of tripping						
16.4	Number of start-ups:						
16.4.1	Cold Start-up						
16.4.2	Warm Start-up						
16.4.3	Hot start-up						
17	NOx , SOx ,and other particulate matter emission in :						
17.1	Design value of emission control equipment	ppm or mg/Nm ³					

17.2	Actual emission	ppm or mg/Nm ³					
19	Detail of Ash utilization % of fly ash produced	Qty Produced					
19.1	Conversion of value added product	(%)					
19.2	For making roads & embankment	(%)					
19.3	Land filling	(%)					
19.4	Used in plant site in one or other form or used in some other site	(%)					
19.5	Any other use , Please specify	Qty. and Usage					
20	Cost of spares actually consumed	(Rs. Lakh)					
21	Average stock of spares	(Rs. Lakhs)					
22	Number of employees deployed in O&M						
22.1	- Executives						
22.2	- Non Executives						
22.3	- Corporate office						
23	Man-MW ratio	Man/MW					

Note :- * Not applicable to lignite based thermal power station.

Note:

- List of beneficiaries/customers along with allocation by GoI including variable (allocation of unallocated share) / capacity as contracted shall also be furnished separately. In case of two or more secondary fuels, information should be furnished for each of the secondary fuel.
- In case of two or more stages or two or more unit sizes, information should be furnished separately to the extent possible.
- A brief write-up on the methodology to arrive at the above performance & operation parameters should also be furnished.
- Any relevant point or a specific fact having bearing on performance or operating parameters may also be highlighted or brought to the notice of the Commission.
- A note on stock of primary fuel maintained giving details of stacking etc. should be furnished.
- Details of the instances where the generating stations has invoked the 2014 Tariff Regulations blending with imported or open market coal (within the 30% limit of ECR) with/ without consent of beneficiaries.
- The declared capacity for peak and off peak period should be given separately as per respective RLDC.

Pro-forma for furnishing Actual annual performance/operational data for the Gas/Liquid Fuel based thermal generating stations for the 5 year period from 2012-13 to 2016-17

	Particulars	Units	2012-13	2013-14	2014-15	2015-16	2016-17
1	Name of Company						
2	Name of Station						
3	Installed Capacity and Configuration	MW					
4	Make of Turbine						
5	Rated Steam Parameters						
6	Average site ambient conditions						
7	Any other Site specific feature						
8	Fuels :						
8.1	Main/Primary Fuel		Natural Gas/RLNG/LNG/Naphtha/NGL				
8.1.1	Annual Allocation/ Requirement	Million Cubic meter or MT					
8.1.2	Sources of supply						
8.1.3	Transportation Distance of the station from the Sources of supply	km					
8.1.4	Mode of Transport		Rail/Road/Pipeline/Sea				
8.1.5	Maximum Station capability to stock main/primary fuel	Million Cubic meter or MT o Kilo Litre					
8.2	Alternate Fuel :		Naptha/HSD/Any other				
8.2.1	Annual Allocation/ Requirement	Million Cubic meter or MT or Kilo Litre					
8.2.2	Sources of supply						
8.2.3	Transportation Distance of the station from the Sources of supply	km					
8.2.4	Mode of Transport		Rail/Road/Pipeline/Sea				
8.2.5	Maximum Station capability to stock secondary fuels	Million Cubic meter or MT or Kilo Litre					
9	Cost of Spares :						
9.1	Cost of Spares capitalized in the books	(Rs. Lakhs)					
9.2	Cost of spares included in capital cost for the purpose of tariff	(Rs. Lakhs)					

Period		Unit	2012-13	2013-14	2014-15	2015-16	2016-17
10	Generation :						
10.1	Actual Gross Generation at generator terminals	MU					
10.1.1	Total	MU					
10.1.2	On Gas	MU					
10.1.3	On Naphtha or any other liquid fuel	MU					
10.2	-Actual Net Generation Ex-bus	MU					
10.3	-Scheduled Generation Ex-bus	MU					
11	Average Declared Capacity (DC)	MW					
12	Actual Auxiliary Energy Consumption excluding colony consumption	MU					
13	Actual Energy supplied to Colony from the station	MU					
14	Main/Primary Fuel* :						
14.1	Consumption	(MCM, MT or KL)					
14.1.1	Natural Gas	APM Gas Non-APM Gas					
14.1.2	RLNG						
14.1.3	Liquid Fuel						
14.2	Weighted Gross Calorific Value (GCV)	(kCal /1000 SCM, Kg or Litre)					
14.2.1	Natural Gas (as received)						
14.2.2	RLNG (as received)						
14.2.3	Liquid fuel (as received)						
14.3	Weighted Average Landed Price	(Rs per MT or KL or 1000					
14.3.1	APM Gas						
14.3.2	Non-APM Gas						
14.3.3	RLNG						
14.3.4	Liquid Fuel						
14.4	Percentage of Declared Capacity						
14.4.1	APM Gas						
14.4.2	Non-APM Gas						
14.4.3	RLNG						
14.4.4	Liquid Fuel						
14.5	Actual Average stock maintained for liquid fuel	(MT or KL)					
15	Alternate Fuel :						
15.1	Consumption	(MT/KL)					

15.2	Weighted Average Gross Calorific value (As received)	(kCal /Kg or Litre)					
15.3	Weighted Average Landed Price	(Rs per MT or KL)					
15.4	Actual Average stock maintained	(MT or KL)					
16	Weighted average duration of outages(Unit-wise details)						
16.1	Planned Outages	(Days)					
16.2	Forced Outages	(Days)					
16.3	Number of tripping						
16.4	Number of start-ups :						
16.4.1	Cold Start-up	Nos.					
16.4.2	Warm Start-up	Nos.					
16.4.3	Hot start-up	Nos.					
17	Cost of spares consumed	Rs. Lakhs					
18	Average stock of spares	Rs. Lakhs					
19.	NOx and other particulate matter emission :						
19.1	Design value	ppm or mg/Nm ³					
19.2	Actual emission	ppm or mg/Nm ³					
20	Number of employees deployed in O&M						
20.1	- Executive						
20.2	- Non Executive						
20.3	Corporate Office						
21	Man-MW ratio	Man/MW					

Notes:

- List of beneficiaries/customers along with allocation by Gol including (allocation of unallocated share) / capacity as contracted shall also be furnished separately.
- In case of two or more alternate fuels, information should be furnished for each of the alternate fuel. Gross generation on generator terminal for different fuel may be based on estimates.
- In case of two or more stages or two or more unit sizes, information should be furnished separately to the extent possible.
- A brief write-up on the methodology to arrive at the performance & operation parameters should also be furnished.
- Any relevant point or a specific fact having bearing on above performance or operating parameters may also be highlighted or brought to the notice of the Commission.
- If RLNG , Non APM gas or Liquid fuel is alternate fuel then details should be given under head Alternate fuel.

Pro-forma for furnishing Actual annual performance/operational data for the Hydro Electric generating stations for the 5-year period from 2012-13 to 2016-17

	Particulars	Units	2012-13	2013-14	2014-15	2015-16	2016-17
1	Name of Company						
2	Name of Station						
3	Installed Capacity and Configuration	(MW)					
4	Station Location	Under ground or Surface					
5	Type of Excitation System						
6	Live Storage Capacity	(Million Cubic					
7	Rated Head	Metres					
8	Head at Full Reservoir Level (FRL)	Metres					
9	Head at Minimum Draw down Level (MDDL)	Metres					
10	MW Capability at FRL	MW					
11	MW Capability at MDDL	MW					
12	Cost of spares :						
12.1	Cost of spares capitalized in books of accounts	(Rs. Lakhs)					
12.2	Cost of spares included in the capital cost for the purpose of tariff	(Rs. Lakhs)					
	Period						
13	Generation :						
13.1	Actual Gross Generation at Generator Terminals	(MU)					
13.2	Actual Net Generation Ex-bus including free power	(MU)					
13.3	Scheduled generation Ex-bus including free power	(MU)					
14	Actual Auxiliary Energy Consumption excluding colony consumption	(MU)					
15	Actual Energy supplied to Colony from the station	(MU)					
16	Average Declared Capacity (DC) during the year	(MW)					

	Period	Units	2012-13	2013-14	2014-15	2015-16	2016-17
17	Weighted Average duration of outages (Unit-wise details)						
17.1	Scheduled outages	(Days)					
17.2	Forced outages	(Days)					
18	Cost of spares actually consumed	(Rs. Lakhs)					
19	Average stock of spares	(Rs. Lakhs)					

Month wise Design Energy

Month	Period	Design Energy as approved by CEA (MU)	Month	Period	Design Energy as approved by CEA (MU)
April	1-10		October	1-10	
	11-20			11-20	
	21-30			21-31	
May	1-10		November	1-10	
	11-20			11-20	
	21-31			21-30	
June	1-10		December	1-10	
	11-20			11-20	
	21-30			21-31	
July	1-10		January	1-10	
	11-20			11-20	
	21-31			21-31	
August	1-10		February	1-10	
	11-20			11-20	
	21-31			21-28	
September	1-10		March	1-10	
	11-20			11-20	
	21-30			21-31	
			Total		

Storage Hydro plants shall also furnish actual monthly average peaking generation in MW achieved during the period 2012-13 to 2016-17 against the monthly average peaking capability approved by CEAs per following format:

Month	Expected Avg. of daily 3-hour peaking capacity as approved by CEA	Actual monthly average of daily 3-hour peaking (MW) for the period 2012-13 to 2016-17
April		
May		
June		
July		
August		

September		
October		
November		
December		
January		
February		
March		

Notes:

1. List of beneficiaries/customers along with allocation by GoI including (allocation of unallocated share) / capacity as contracted should also be furnished separately for each generating station.
2. Declared Capacity should be as per Regulation 31(3) of CERC Tariff Regulations for the period 2014-19 including month wise information may be furnished.
3. Any relevant point or a specific fact having bearing on performance or operating parameters may also be highlighted or brought to the notice of the Commission.

Annexure –IV

PLANT AVAILABILITY/SCHEDULED PLANT LOAD FACTOR ACHIEVED						
Generating company:						
Name of Generating station:						
Installed Capacity (MW) :						
Normative Annual Plant Availability Factor (%) approved by Commission :						
Plant Availability Factor Achieved (%)						
	2012-13	2013-14	2014-15	2015-16	2016-17	Reasons for shortfall in PAF achieved vis-a-vis NAPAF
Month						
April						
May						
June						
July						
August						
September						
October						
November						
December						
January						
February						
March						
Annual						

Plant Load Factor Achieved (%)						
	2012-13	2013-14	2014-15	2015-16	2016-17	Reasons for shortfall in PLF achieved vis-a-vis Target PLF
Month						
April						
May						
June						
July						
August						
September						
October						
November						
December						
January						
February						
March						
Annual						

Pro-forma for furnishing Actual annual performance/operational expenses for the Transmission Systems for the 5-year period from 2012-13 to 2016-17

Table-1- Region wise information (average for the year, but otherwise total for the region) for AC system							
Sl. No.	Particulars	Units	2012-13	2013-14	2014-15	2015-16	2016-17
1.	Number of A.C.substation in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No.)					
2.	Transformation capacity of A.C. substation in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No.)					
3.	Number of bays in each A.C. substation in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)						
4.	Ckt-km of A.C. lines in operation (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No.)					

5.	Total number of employees* engaged in O&M of sub-station (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					
6.	Total number of employees* engaged in O&M of Transmission lines (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					
7.	Auxiliary power consumption (excluding colony power) (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(MU)					
8.	Colony power consumption (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV (nomenclature are as per the highest available voltage level)	(MU)					
9.	Spare ICTs/Reactors 1) 765KV 2) 400 KV 3) 220 KV 4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					
10.	Spare ISmoothing Reactors 1) 765KV 2) 400 KV 3) 220 KV 4) 132 KV (nomenclature are as per the highest available voltage level)	(No. & cost)					

11.	<p>Average outage duration for</p> <p>a) Transmission lines (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV</p> <p>b) Transformers (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV</p> <p>c) Reactors 1) 765KV 2) 400 KV 3) 220 KV 4) 132 KV</p> <p>(nomenclature are as per the highest available voltage level)</p>	(hours/year)					
12.	<p>Cost of Initial spares (for S/S)</p> <p>a) Capitalized (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV</p> <p>b) In Stock: (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV</p> <p>c) Cost of initial spares consumed in sub-station (1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV</p>	(Rs in lakh)					
13.	<p>Cost of O&M spares Consumed</p> <p>(1) 765KV (2) 400 KV (3) 220 KV (4) 132 KV</p> <p>(nomenclature are as per the highest available voltage level)</p>						

14.	<p>Cost of Initial spares (for Lines)</p> <p>a) Capitalized</p> <p>(1) 765KV</p> <p>(2) 400 KV</p> <p>(3) 220 KV</p> <p>(4) 132 KV</p> <p>b) In Stock</p> <p>(1) 765KV</p> <p>(2) 400 KV</p> <p>(3) 220 KV</p> <p>(4) 132 KV</p> <p>c) Cost of initial spares consumed</p> <p>(5) 765KV</p> <p>(6) 400 KV</p> <p>(7) 220 KV</p> <p>(8) 132 KV</p>	(Rs in lakh)					
15.	<p>Cost of O&M spares Consumed</p> <p>(1) 765KV</p> <p>(2) 400 KV</p> <p>(3) 220 KV</p> <p>(4) 132 KV</p>						

*Executive & non-executive/ contract labour

		Table-2- Station wise information (average for the year) for HVDC system					
Sl. No.	Particulars	Units	2012-13	2013-14	2014-15	2015-16	2016-17
1	Total number of employees* engaged in sub-station O&M	(No. & cost)					
2	Total number of employees* engaged in O&M of Transmission	(No. & cost)					
3.	Auxiliary power consumption (excluding colony power)	(MU)					
4.	Colony power consumption	(MU)					
5.	Outage duration	Pole-days					
6.	Load curtailment	MW – days					
7.	Cost of initial spares a) Capitalized b) In Stock c) Consumed	(Rs. in lakh)					
8.	Cost of O&M spares consumed	(Rs. in lakh)					

* Executive & non-executive/ contract labour

Annexure -VB**Pro-forma for furnishing Actual annual performance/operational data for the communication system for the 5-year period from 2012-13 to 2016-17**

Table- 3 Region wise information (average for the year, but otherwise total for the region) for Communication system							
Sl. No.	Particulars	Units	2012-13	2013-14	2014-15	2015-16	2016-17
1.	Number of Wideband Communication Nodes in operation	(No.)					
2.	Average length of OPGW links in operation	(inKms.)					
3.	Number of Remote Terminal Units(RTUs)	(No.)					
4.	Number of PLCC links	(No.)					
5.	Number of OPGW links	(No.)					
6.	Number of Auxiliary Power Supply(DC) Nodes	(No.)					
7.	Number of employees engaged in O&M of RTU and Communication System 1) Executive 2) Non executive 3) outsourced	(No.)					
8.	Average outage duration for a) Wideband Communication Links b) RTUs c) PLCC d) Auxiliary Power Supply System	(hours/year)					
9.	Cost of Initial spares a) Capitalized b) In Stock c) Consumed	(Rs.in lakh)					
10.	Cost of O&M spares a) Consumed	(Rs.in lakh)					
11.	Number of PMU installed in the region	(No.)					
12.	O & M expenses of PMU incurred in the region	(Rs.in lakh)					

(Note: separate note on utilization of PMU is to be given along with benefit availed during the year)

Annexure-V (C)

Name of Generating Station

Stage.....

COD of Units/Station

Details of expenditure incurred from Compensation Allowance and Special Allowance during Tariff Period 2009-14

FY Year	Add-cap allowed by the Commission under the provision of Regulation 9(2)	Compensatory allowance allowed by the Commission, if any	Special allowance allowed by the Commission, if any	Details of Asset/Work wise Capitalisation based on the Expenditure allowed by the Commission in the tariff period 2009-14						Capitalisation done which has not been claimed/allowed in the tariff	Total Addition during the year	Total Addition during the year as per duly audited Schedule of Fixed Asset	Variation if any to be reconciled/justified.
				Capitalisation out of add cap allowed under Regulation 9(2)		Capitalisation out of Compensation allowance in the stations wherever applicable		Capitalisation out of Special Allowance allowed in the stations where applicable					
				Asset / work	(Rs.lakh)	Asset /work	(Rs.lakh)	Asset/work	(Rs.lakh)				
2009-10													
2010-11													
2011-12													
2012-13													
2013-14													

Note :Similar Details shall be furnished for the period 2014-15 to 2016-17 under Tariff Regulations, 2014

Annexure VI(A)

Annexure VI(A)						
DETAILS OF OPERATION AND MAINTENANCE EXPENSES						
(To be filled for each of the Thermal /Hydro Generating Station)						
Name of the Company:						
Name of the Power Station						
						(Rs. In Lakhs)
Sl.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
(A)	Breakup of O&M expenses :					
1	Consumption of Stores and Spares					
2	Repair and Maintenance					
3	Insurance					
4	Security (normal)					
4.1	Additional Security if any on the advise of Govt. Agency/ Statutory Authority					
5	Water Charges					
6	Administrative Expenses :					
6.1	- Rent					
6.2	- Electricity Charges					
6.3	- Traveling and conveyance					
6.4	- Communication expenses					
6.5	- Advertising					
6.6	- Foundation laying and inauguration					
6.7	- Donations					
6.8	- Entertainment					
6.9	-Filing Fees					
	Sub-Total (Administrative Expenses)					
7	Employee Cost					
7.1	-Salaries, wages and allowances					
7.2	-Staff welfare expenses					
7.3	-Productivity linked incentive					
7.4	- Expenditure on VRS					
7.5	-Ex-gratia					
7.6	-Performance related pay (PRP)					
	Sub-Total (Employee Cost)					
8	Loss of store					
9	Provisions					
10	Prior Period Adjustment , if any					
11	Corporate office expenses allocation					
12	- Others (Specify items)					
14	Total (1 to 12)					
14	Revenue/ Recoveries, if any					
15	Net Expenses					
16	Capital spares consumed not included in (A) (1) above and not claimed /allowed by Commission for					
Notes:						
I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/transmission system to each operating stations/ transmission region/system and stations/transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.						
II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.						
III. The data should be based on audited balance sheets,duly reconciled and certified.						
IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment						
IV. Details of arrears, if any, pertaining to period prior to the year 2008-09 should be mentioned separately.						
V. No. of employees opting for VRS during each year should be indicated.						
VI. Details of abnormal expenses, if any, shall be furnished separately.						
VII Break-up of staff welfare expenses should be furnished						

	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source , rate etc. should be furnished year-wise for Thermal Power Stations
	IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.
	X. Salaries and staff welfare expenses shall be provided into different heads such as pension, gratuity, provident fund, leave encashment. Also provides provision for revision in wage allowance.

Annexure VI- (B-1)

Details of Operation & maintenance expenses of Transmission O & M service (To be filled for each of the transmission region)

Name of the Company:						
Name of the Transmission System Region						
		(Rs. In Lakhs)				
Sr.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
1.0	Repairs and Maintenance Expenses :					
1)	Repairs of Plant & Machinery					
2)	Consumption of Stores (not capitalized)					
3)	Consumption of Spares (not capitalized)					
4)	Patrolling expenses					
5)	Power Charges (electricity consumed for repairing activity)					
6)	Expenses of Diesel Generating sets					
6)	Provisions					
7)	Prior Period Adjustment , if any					
8)	Other expenses, if any (please provide details)					
	Sub-total(R&MExpenses)					
2.0	Administrative & General Expenses:					
1)	Insurance					
2)	Security (General other than special)					
3)	Rent					
4)	Electricity Charges					
5)	Traveling and conveyance					
6)	Communication expenses					
7)	Advertisement and publicity					
8)	Foundation laying and inauguration					
9)	Books Periodicals and Journals					
10)	Research expenses					
11)	Cost Audit Fees					
12)	Horticulture Expenses					
13)	Bandwidth charges dark fibre lease charges (Telecom) etc					
14)	Donations expenses					
15)	Entertainment expenses					
16)	Filing Fees					
17)	Legal Expenses					
18)	Consultancy Expenses					
19)	Professional charges (not covered under employee expenses)					
20)	Printing and Stationary					
21)	Hiring of Vehicle (excluding construction & Corporate exp)					
22)	Training and Recruitment expenses					
23)	Rates and taxes					
24)	Rebate to Customers					
25)	Self Insurance Reserve					
26)	Provisions (Provide details)					
27)	Prior Period Adjustment , if any					
28)	Any other A&G expenses (Provide details)					
29)						
	Sub-total(A&G Expenses)					
3.0	Employee Expenses					
1)	Salaries, wages and allowances					
2)	Staff welfare expenses					
	a) Contribution to Provident and other funds					
	b) Gratuity					
	c) Pension					
	d) Employee Medical Expenses					
	e) Liveries and Uniforms					
	f) Safety & Appliances expenses					

	Name of the Company:					
	Name of the Transmission System Region					
					(Rs. In Lakhs)	
Sr.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
	g) Others					
3)	Productivity linked incentive					
4)	Expenditure on VRS					
5)	Ex-gratia					
6)	Performance related pay (PRP)					
7)	Any other expenses					
8)	Provisions (furnish details separately)					
9)	Prior Period Adjustment , if any (furnish details separately)					
	Sub-total(Employee Expenses)					
4.0	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons					
5.0	Loss of store/Disposal/Write off					
6.0	Provisions (other than above)					
7.0	Prior Period Adjustment , if any (not covered above)					
8.0	Corporate office expenses allocation					
	(i) Transmission O&M Service					
	(ii) Projects under construction					
	(iii) ULDC –Communication					
	(iv) Consultancy services, if any					
	(v) Other business (Telecom)					
	(vi) Other business (if any)					
9.0	Corporate Social Responsibility expenses					
10.0	- Others (Specify items not included above)					
	Sub Total (1 to 9)					
11	Other Income, Revenue and Recoveries, if any					
a)	Short term open access (other than transmission service)					
b)	System & Market operation charges					
c)	Interest on differential tariff recovered					
d)	Consultancy Services					
e)	Interest against Loans and advances					
f)	Interest from advanced to contractors/suppliers					
g)	Income from lease of assets					
h)	Disposal of scrap/stores (not covered under capitalized assets)					
i)	Interest on Government securities					
j)	Miscellaneous income from operations					
k)	Revenue/ Recoveries, if any					
12	Net Expenses					
13	Capital spares consumed not included in (A) (1) above and not claimed /allowed by Commission for capitalization " ix"					
Notes:						
	I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/transmission system to each operating stations/ transmission region/system and stations/transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.					
	II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.					
	III. The data should be based on audited balance sheets, duly reconciled and certified.					
	IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment					
	IV. Details of arrears, if any, pertaining to period prior to the year 2008-09 should be mentioned separately.					
	V. No. of employees opting for VRS during each year should be indicated.					
	VI. Details of abnormal expenses, if any, shall be furnished separately.					
	VII Break-up of staff welfare expenses should be furnished					
	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source , rate etc. should be furnished year-wise for Thermal Power Stations					

	Name of the Company:					
	Name of the Transmission System Region					
					(Rs. In Lakhs)	
Sr.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.						

Annexure VI-B(II)						
DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF COMMUNICATION SYSTEM (OTHER THAN TELECOM OR OTHER BUSINESS)						
(To be filled for each of the Transmission Region)						
Name of the Company:						
Name of the Transmission Licensee						
						(Rs. In Lakhs)
Sr.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
1.0	Repairs and Maintenance Expenses :					
1)	Repairs of Plant & Machinery					
2)	Consumption of Stores (not capitalized)					
3)	Consumption of Spares (not capitalized)					
4)	Patrolling expenses					
5)	Power Charges (electricity consumed for repairing activity)					
6)	Expenses of Diesel Generating sets					
6)	Provisions					
7)	Prior Period Adjustment , if any					
8)	Other expenses, if any (please provide details)					
	Sub-total(R&M Expenses)					
2.0	Administrative & General Expenses:					
1)	Insurance					
2)	Security (General other than special)					
3)	Rent					
4)	Electricity Charges					
5)	Traveling and conveyance					
6)	Communication expenses					
7)	Advertisement and publicity					
8)	Foundation laying and inauguration					
9)	Books Periodicals and Journals					
10)	Research expenses					
11)	Cost Audit Fees					
12)	Horticulture Expenses					
13)	Bandwidth charges dark fibre lease charges (Telecom) etc					
14)	Donations expenses					
15)	Entertainment expenses					
16)	Filing Fees					
17)	Legal Expenses					
18)	Consultancy Expenses					
19)	Professional charges (not covered under employee					
20)	Printing and Stationary					
21)	Hiring of Vehicle (excluding construction & Corporate exp)					
22)	Training and Recruitment expenses					
23)	Rates and taxes					
24)	Rebate to Customers					
25)	Self Insurance Reserve					
26)	Provisions (Provide details)					
27)	Prior Period Adjustment , if any					
28)	Any other A&G expenses (Provide details)					
29)						
	Sub-total(A&G Expenses)					
3.0	Employee Expenses					
1)	Salaries, wages and allowances					
2)	Staff welfare expenses					
	h) Contribution to Provident and other funds					
	i) Gratuity					
	j) Pension					
	k) Employee Medical Expenses					
	l) Liveries and Uniforms					
	m) Safety & Appliances expenses					

Annexure VI-B(II)						
DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF COMMUNICATION SYSTEM (OTHER THAN TELECOM OR OTHER BUSINESS)						
(To be filled for each of the Transmission Region)						
Name of the Company:						
Name of the Transmission Licensee						
						(Rs. In Lakhs)
Sr.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
	n) Others					
3)	Productivity linked incentive					
4)	Expenditure on VRS					
5)	Ex-gratia					
6)	Performance related pay (PRP)					
7)	Any other expenses					
8)	Provisions (furnish details separately)					
9)	Prior Period Adjustment , if any (furnish details separately)					
	Sub-total(Employee Expenses)					
4.0	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons					
5.0	Loss of store/Disposal/Write off					
6.0	Provisions (other than above)					
7.0	Prior Period Adjustment , if any (not covered above)					
8.0	Corporate office expenses allocation					
	(vii) Transmission O&M Service					
	(viii) Projects under construction					
	(ix) ULDC –Communication					
	(x) Consultancy services, if any					
	(xi) Other business (Telecom)					
	(xii) Other business (if any)					
9.0	Corporate Social Responsibility expenses					
10.0	- Others (Specify items not included above)					
	Sub Total (1 to 9)					
11	Other Income, Revenue and Recoveries, if any					
b)	Short term open access (other than transmission service					
b)	System & Market operation charges					
c)	Interest on differential tariff recovered					
d)	Consultancy Services					
e)	Interest against Loans and advances					
f)	Interest from advanced to contractors/suppliers					
g)	Income from lease of assets					
h)	Disposal of scrap/stores (not covered under capitalized					
i)	Interest on Government securities					
j)	Miscellaneous income from operations					
k)	Revenue/ Recoveries, if any					
12	Net Expenses					
13	Capital spares consumed not included in (A) (1) above and not claimed /allowed by Commission for					
Notes:						
I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/transmission system to each operating stations/ transmission region/system and stations/transmission region/system under construction should be clearly specified in ANNEXURE-VIII as provided here separately.						
II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.						
III. The data should be based on audited balance sheets.						
IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment						
IV. Details of arrears, if any, pertaining to period prior to the year 2008-09 should be mentioned separately.						
V. No. of employees opting for VRS during each year should be indicated.						
VI. Details of abnormal expenses, if any, shall be furnished separately.						

Annexure VI-B(II)						
DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF COMMUNICATION SYSTEM (OTHER THAN TELECOM OR OTHER BUSINESS)						
(To be filled for each of the Transmission Region)						
Name of the Company:						
Name of the Transmission Licensee						
						(Rs. In Lakhs)
Sr.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
VII Break-up of staff welfare expenses should be furnished						
VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source , rate etc. should be furnished year-wise for Thermal Power Stations						
IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.						

Annexure VI-B(III)

**DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF CENTRAL TRANSMISSION UTILITY SERVICES
(OTHER THAN TRANSMISSION O&M, TELECOM OR COMMUNICATION AND ANY OTHER BUSINESS)**

(To be filled for each of the Transmission Region)

Name of the Company:

Name of the Power Station or Transmission Region

(Rs. In Lakhs)

Sr.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
1.0	Repairs and Maintenance Expenses :					
1)	Repairs of Plant & Machinery					
2)	Consumption of Stores (not capitalized)					
3)	Consumption of Spares (not capitalized)					
4)	Patrolling expenses					
5)	Power Charges (electricity consumed for repairing activity)					
6)	Expenses of Diesel Generating sets					
6)	Provisions					
7)	Prior Period Adjustment , if any					
8)	Other expenses, if any (please provide details)					
	Sub-total(R&MExpenses)					
2.0	Administrative & General Expenses:					
1)	Insurance					
2)	Security (General other than special)					
3)	Rent					
4)	Electricity Charges					
5)	Traveling and conveyance					
6)	Communication expenses					
7)	Advertisement and publicity					
8)	Foundation laying and inauguration					
9)	Books Periodicals and Journals					
10)	Research expenses					
11)	Cost Audit Fees					
12)	Horticulture Expenses					
13)	Bandwidth charges dark fibre lease charges (Telecom) etc					
14)	Donations expenses					
15)	Entertainment expenses					
16)	Filing Fees					
17)	Legal Expenses					
18)	Consultancy Expenses					
19)	Professional charges (not covered under employee expenses)					
20)	Printing and Stationary					
21)	Hiring of Vehicle (excluding construction & Corporate exp)					
22)	Training and Recruitment expenses					
23)	Rates and taxes					
24)	Rebate to Customers					
25)	Self Insurance Reserve					
26)	Provisions (Provide details)					
27)	Prior Period Adjustment , if any					
28)	Any other A&G expenses (Provide details)					
	Sub-total(A&G Expenses)					
3.0	Employee Expenses					
1)	Salaries, wages and allowances					
2)	Staff welfare expenses					
	o) Contribution to Provident and other funds					
	p) Gratuity					
	q) Pension					
	r) Employee Medical Expenses					
	s) Liveries and Uniforms					
	t) Safety & Appliances expenses					
	u) Others					

Annexure VI-B(III)

**DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF CENTRAL TRANSMISSION UTILITY SERVICES
(OTHER THAN TRANSMISSION O&M, TELECOM OR COMMUNICATION AND ANY OTHER BUSINESS)**

(To be filled for each of the Transmission Region)

Name of the Company:

Name of the Power Station or Transmission Region

(Rs. In Lakhs)

Sr.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
3)	Productivity linked incentive					
4)	Expenditure on VRS					
5)	Ex-gratia					
6)	Performance related pay (PRP)					
7)	Any other expenses					
8)	Provisions (furnish details separately)					
9)	Prior Period Adjustment , if any (furnish details separately)					
	Sub-total(EmployeeExpenses)					
4.0	Additional /Specific Security it any on the advise of Govt. Agency/ Statutory Authority/ any other reasons					
5.0	Loss of store/Disposal/Write off					
6.0	Provisions (other than above)					
7.0	Prior Period Adjustment , if any (not covered above)					
8.0	Corporate office expenses allocation					
	(xiii) Transmission O&M Service					
	(xiv) Projects under construction					
	(xv) ULDC –Communication					
	(xvi) Consultancy services, if any					
	(xvii) Other business (Telecom)					
	(xviii) Other business (if any)					
9.0	Corporate Social Responsibility expenses					
10.0	- Others (Specify items not included above)					
	Sub Total (1 to 9)					
11	Other Income, Revenue and Recoveries, if any					
c)	Short term open access (other than transmission service					
b)	System & Market operation charges					
c)	Interest on differential tariff recovered					
d)	Consultancy Services					
e)	Interest against Loans and advances					
f)	Interest from advanced to contractors/suppliers					
g)	Income from lease of assets					
h)	Disposal of scrap/stores (not covered under capitalized assets)					
i)	Interest on Government securities					
j)	Miscellaneous income from operations					
k)	Revenue/ Recoveries, if any					
12	Net Expenses					
13	Capital spares consumed not included in (A) (1) above and not claimed /allowed by Commission for capitalization " ix"					

Notes:

I. The details of Corporate Expenses and the methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation/transmission system to each operating stations/ transmission region/system and stations/transmission region/system under construction **should be clearly specified in ANNEXURE-VIII** as provided here separately.

II. An annual increase in O&M expenses under a given head in excess of 10% percent should be explained.

III. The data should be based on audited balance sheets.

IV. Employee cost should be excluding arrears paid for pay hike/prior period adjustment /payment

IV. Details of arrears, if any, pertaining to period prior to the year 2008-09 should be mentioned separately.

Annexure VI-B(III)**DETAILS OF OPERATION AND MAINTENANCE EXPENSES OF CENTRAL TRANSMISSION UTILITY SERVICES
(OTHER THAN TRANSMISSION O&M, TELECOM OR COMMUNICATION AND ANY OTHER BUSINESS)****(To be filled for each of the Transmission Region)****Name of the Company:****Name of the Power Station or Transmission Region**

(Rs. In Lakhs)

Sr.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
	V. No. of employees opting for VRS during each year should be indicated.					
	VI. Details of abnormal expenses, if any, shall be furnished separately.					
	VII Break-up of staff welfare expenses should be furnished					
	VIII Details of Consumptive Water requirement , contracted quantum and actual water consumed with source , rate etc. should be furnished year-wise for Thermal Power Stations					
	IX. Details of capital spares consumed each year which were not claimed/allowed in the tariff should be furnished giving item wise unit price and quantity consumed.					

Annexure-VI (C)

DETAILS OF WATER CHARGES

(To be filled for each of the Thermal Generating Station)

Name of the Company:						
Name of the Power Station and Stage/Phase						
		(Rs. In Lakhs)				
Sl.No.	ITEM	2012-13	2013-14	2014-15	2015-16	2016-17
1	2	3	4	5	6	7
(A)	Plant					
1	Type of Plant					
2	Type of Cooling Tower					
3	Type of Cooling Water System					
4	Any Special Features which may increase/reduce water consumption					
(B)	Quantum of Water : (Cubic Meter)					
5	Contracted Quantum					
6	Allocation of Water					
7	Actual water Consumption					
8.	Rate of Water Charges					
9	Other charges/Fees , if paid as part of Water Charges					
	Total water Charges Paid					
Note::						
	Any abnormal increase in Water consumption & water Charges on any year shall be explained separately					

Annexure-VII

Details of operation & Maintenance expenses (to be filled by each Hydro generating station)

(Rs. Lakh)

Name of generating company:

Name of the hydro-electric station:

(A)	Break up of O&M expenses	2012-13	2013-14	2014-15	2015-16	2016-17
1.	Consumption of stores & spares					
2.	Repair and Maintenance					
2.1	For Dam , Intake, WCS, De-silting chamber					
2.2	For Power House and all other works					
	Sub-Total (Repair and Maintenance)					
3.	Insurance					
4.	Security					
5.	Administrative expenses					
5.1	Rent					
5.2	Electricity charges					
5.3	Traveling & conveyance					
5.4	Communication					
5.5	Advertising					
5.6	Donations					
5.7	Entertainment					
	Sub-total (Admn expenses)					
6	Employee cost					
6.1	Salaries, wages & allowances					
6.2	Staff welfare expenses					
6.3	Productivity linked incentive					
6.4	Expenditure on VRS					
6.5	Ex-gratia					
6.6	Performance related pay (PRP)					
	Sub-total (Employee cost)					
7.	Loss of stores					
8.	Provisions					
9.	Allocation of Corporate office expenses					
10.	Other expenses (Specify items)					
11.	Total (1 to 10)					
12.	Revenue/Recoveries, if any					
13.	Net expenses					
14.	Capital spares consumed not included in (A) (1) above and not claimed /allowed by Commission for capitalisation					
15.	Number of employees:					
15.1	Executives					
15.2	Non- Executives					

15.3	Corporate Office					
16	Man-MW ratio (Man/MW)					
16.1	Number of employees deployed in O&M					
16.2	Executives					
16.3	Non Executives					

Note:

Year-wise audited actual O&M expenses submitted for the period 2012-13 to 2016-17 should be clearly indicating the following:

(i) Explanation / Justification for year to year variation of more than (\pm) 10% in any head of O&M expenses.

(ii) Details of expenditure under the head "Others".

(iii) Details of the amount indicated under the head "Revenues/Recoveries".

(iv) Details of arrears and prior period adjustments included in the data for the period 2012-13 to 2016-17, if any, pertaining to period prior to the year 2012-13 should be mentioned separately in the following format:

Sl. No.	Year during the period 2012-17 in which arrear/ prior period adjustments have been made	Year to which this arrear and prior period adjustment pertains	Amount of arrear/ prior period adjustment (Rs. in lakh)

(v) Separately furnish the details of abnormal expenses, if any.

(vi) Future provisions pertaining to period beyond 2016-17 made in the employee cost or any other head during 2012-13 to 2016-17 towards wage revision/arrears or for any other reason shall be provided separately.

Annexure-VIII

DETAILS OF O & M EXPENSES (At Corporate Level/Regional Level)							
	Name of the Company:				(Rs. In Lacs)		
Sl.No.	ITEM	unit	2012-13	2013-14	2014-15	2015-16	2016-17
1	2		3	4	5	6	7
(A)	Breakup of corporate expenses (Aggregate at Company level)						
1	- Employee expenses:						
1.1	-Salaries, wages and allowances						
1.2	-Staff welfare expenses						
1.3	-Productivity linked incentive						
1.4	- Expenditure on VRS						
1.5	-Ex-gratia						
1.6	-Performance related pay(PRP)						
2	Administrative Expenses:						
2.1	- Repair and maintenance						
2.2	- Training and Recruitment						
2.3	- Communication						
2.4	- Traveling & Conveyance						
2.5	- Rent						
2.6	- Others (Specify items)						
	Sub - Total (Administrative						
3	Security						
4	Donations						
5	Provisions						
6	Others (specify items)						
7	Total (1 to 6)						
8	Less recoveries (if any)						
9	Net Corporate Expenses (Aggregate)						
(B)	Allocation of Corporate Expenses to						
1	Power Generation/Transmission O&M						
2	Project management/Projects under Construction						
3	RLDC and ULDC						
4	Consultancy Business						
5	Telecommunication Business						
6	Any other						
	Note: Heads indicated above are illustrative. Generating companies or the transmission utilities may furnish the allocations in different functional activities suited to their company.						
(C)	Allocation of Corporate Expenses relating to functional activity of power Generation or the transmission to various generating stations or the transmission region/systems as the case may be.						
1	Generating station 1 / Transmission Region 1						
2	Generating station 2 / Transmission Region 2						

Note:

Year-wise audited actual O&M expenses submitted for the period 2012-13 to 2016-17 should be clearly indicating the following:

(i) Explanation / Justification for year to year variation of more than (\pm) 10% in any head of O&M expenses.

(ii) Details of expenditure under the head "Others".

(iii) Details of the amount indicated under the head "Revenues/Recoveries".

(iv) Details of arrears and prior period adjustments included in the data for the period 2012-13 to 2016-17, if any, pertaining to period prior to the year 2012-13 should be mentioned separately in the following format:

Sl. No.	Year during the period 2012-17 in which arrear/ prior period adjustments have been made	Year to which this arrear and prior period adjustment pertains	Amount of arrear/ prior period adjustment (Rs. in lakh)

(v) Separately furnish the details of abnormal expenses, if any.

(vi) Future provisions pertaining to period beyond 2016-17 made in the employee cost or any other head during 2012-13 to 2016-17 towards wage revision/arrears or for any other reason shall be provided separately.

(vii) Details of Regional level expenses to be provided separately giving methodology of allocation of Regional expenses.

Additional Region-wise Information required from Transmission Licensees

1. Name of Transmission Company:
2. Name of Transmission Region:

Table-1- Length (km) of Transmission Lines in Commercial Operation					
	Status as on				
	1.4.2013	1.4.2014	1.4.2015	1.4.2016	1.4.2017
HVDC					
765 kV					
a) S/C					
b) D/C					
400 kV					
a) S/C					
b) D/C					
c) Multi					
220 kV					
a) S/C					
b) D/C					
Up to 132 kV					
a) S/C					

Table-2-Ckt km by Conductor Configuration						
	Type of Conductor	Status as on				
		1.4.2013	1.4.2014	1.4.2015	1.4.2016	1.4.2017
Hexa	ACSR/ AAAC					
Quad						
Triple						
Twin						
Single						

Table-3- Number of AC Substations in Commercial Operation					
	Status as on				
	1.4.2013	1.4.2014	1.4.2015	1.4.2016	1.4.2017
765 kV					
400 kV					
220 kV					
Up to 132 kV					

Table-4- Number of Sub-station bays in Commercial Operation					
	Status as on				
	1.4.2013	1.4.2014	1.4.2015	1.4.2016	1.4.2017
HVDC					
765 kV					
400 kV					
220 kV					
Up to 132 kV					

Table-5- Cost of Outsourcing of Services(Rs. lakh)					
	2012-13	2013-14	2014-15	2015-16	2016-17
Substation O&M					
Lines O&M					
Security					
Others					

Table-6- Total O&M Expenditure Including RHQ, but Excluding HVDC Stations (Rs lakh)					
	2012-13	2013-14	2014-15	2015-16	2016-17

Station wise O&M Expenditure at HVDC Station (Rs. lakh)					
	2012-13	2013-14	2014-15	2015-16	2016-17
Rihand					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Dadri					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Talchar					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Kolar					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Vindhyachal					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					

Station wise O&M Expenditure at HVDC Station (Rs. lakh)					
	2012-13	2013-14	2014-15	2015-16	2016-17
vi) Other income					
vii) Any other income					
Chandrapur					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Gazuwaka					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Sasaram					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Bhiwadi					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Balia					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					

Station wise O&M Expenditure at HVDC Station (Rs. lakh)					
	2012-13	2013-14	2014-15	2015-16	2016-17
vi) Other income					
vii) Any other income					
Mundra					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Champa					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Mohindergarh					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Kurukshetra					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					
Agra					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					

Station wise O&M Expenditure at HVDC Station (Rs. lakh)					
	2012-13	2013-14	2014-15	2015-16	2016-17
vi) Other income					
vii) Any other income					
BishwanathChariyali					
i) No of Employees					
ii) A&G Expenses					
iii) Repairs & Maintenance					
iv) Employee Expenses					
v) Corporate expenses					
vi) Other income					
vii) Any other income					

**Additional Region-wise Information required from Transmission Licensees
(Communication System)**

1. Name of Transmission Company:
2. Name of Transmission Region:

Table-1- Details of Communication system in Commercial Operation					
	Status as on				
	1.4.2013	1.4.2014	1.4.2015	1.4.2016	1.4.2017
OPGW Communication Links in operation(in Kms)					
Number of wideband Communication nodes in operation					
Number of RTUs in operation					
Number of PLCC links in operation					
Number of Auxiliary Power Supply Nodes in operation					

Table-2- Cost of Outsourcing of Services					
	2012-13	2013-14	2014-15	2015-16	2016-17
Communication system O&M					
PLCC O&M					
RTU O&M					
Auxiliary Power Supply O&M					
Hiring charges of Bandwidth					
Security					
Others					

Annexure-XII (A)

Standard lists of Capital Spares for ICT/Reactor/Bay Equipment/ FSC/ GIS/HVDC station each separately and transmission lines for different conductor configuration needs to be submitted .

ICT *			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
Reactor*			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
Bay equipments			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
FSC			
S.No	Name of capital spares	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
GIS			
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
HVDC station			
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			

n			
	Tras. lines 765kv		
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
	Tras. lines 400 kV		
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
	Tras. lines 220kV and below		
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			

*Separate break-up should be furnished for elements are in operation and spare elements.

- The transmission licensee shall provide the reigonwise spare ICTs/Reactors alongwith policy for deploying spare ICTs/reactors and its utilization within a reigon.

Annexure-XII (B)

Standard lists of O&M Spares required every year for ICT/Reactor/Bay Equipment/ FSC/ GIS/HVDC station each separately and transmission lines for different conductor configuration needs to be submitted

ICT			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
Reactor			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
Bay equipments			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
FSC			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
GIS			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
HVDC station			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
Tras. lines 765kv			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			
Tras. lines 400 kV			
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2---			
n			

	Tras. lines 220kV and below		
S.No	Name of O&M spare		
1.			
2---			
n			

- Separate break-up should be furnished for elements are in operation and spare elements.

Annexure-XII (C)

Standard list of Capital Spare for Communication system needs to be submitted

	OPGW/SDH/MUX/PLCC /RTU cards/DC Modules		
S.No	Name of capital spare	Qty (Nos)	Cost (Rs)
1.			
2			

Standard list of O&M Spare for OPGW/SDH/MUX/PLCC /RTU cards/DC Modules needs to be submitted

	OPGW/SDH/MUX/PLCC/ RTU cards/DC Modules		
S.No	Name of O&M spare	Qty (Nos)	Cost (Rs)
1.			
2			

Annexure-XIII (A)

Transmission Losses in the transmission lines separately for 132KV, 220KV, 400KV and 765 KV AC and HVDC lines separately

Sr. No.	Name of Transmission Lines	2012-13		2013-14		2014-15		2015-16		2016-17	
		MU	%	MU	%	MU	%	MU	%	MU	%
1.											
2											
3											
4											
5											
6											
7											
8											
9											
10											
11											
12											
										

Annexure-XIII (B)

Transmission Losses in the Substation separately for 132KV, 220KV, 400KV and 765 KV AC and HVDC substations separately

Sr. No.	Name of Transmission Sub-stations	2012-13		2013-14		2014-15		2015-16		2016-17	
		MU	%	MU	%	MU	%	MU	%	MU	%
1.											
2											
3											
4											
5											
6											
7											
8											
9											
10											
11											
12											
										

Auxiliary Consumption separately for 132KV, 220KV, 400KV and 765 KV AC and HVDC substations separately

Sr. No.	Name of Sub-Station	2012-13		2013-14		2014-15		2015-16		2016-17	
		MU	%	MU	%	MU	%	MU	%	MU	%
1.											
2											
3											
4											
5											
6											
7											
8											
9											
10											
11											
12											
										

Region wise transmission system availability from 2012-13 to 2016-17

(To be submitted by each transmission licensee)

Sl. No.	Transmission system	2012-13	2013-14	2014-15	2015-16	2016-17
1.	AC					
2.	HVDC					
3.	GIS					

Note:

- (1) Sample calculation of Transmission system Availability factor for a calendar month (TAFM) for AC and HVDC transmission system shall be provided in consultation with RLDC/ RPCs
- (2) Year wise details of AC lines, ICTs, SVCs, reactors, HVDC bipole and HVDC Back-To-Back considered in each year for computation of above TAFM shall be provided separately.

Annexure- XV

1. Details of Gross Fixed Assets from 2012-13 to 2016-17 in respect of Transmission Licensee in the format below:

Sl. No.	Particulars	FY 2012-13				FY 2013-14	FY 2014-15	FY 2015-16	FY 2016-17
		Balance at the beginning of the year	Addition during the year	Retirement of assets during the year	Balance at the end of the year				
1.									
2.									
3.									
4.									
	Total								
	Details of Spares								
1)	Spares capitalized								
2)	Regional Spares								
3)	Spares Consumed								
	Total								

2. POWERGRID to submit details of the planned addition of Ac system and HVDC transmission system during FY 2016-17 to FY 2023-24

Details of incidental Expenses During Construction (IEDC) including compensation, employee expenses and other expenses:

Sl. No.	Name of Scheme	Sub-station (S/s)/ Transmission Line (TL)	MVA/ Line Length (km)	Compensation (Forest, crop, Tree, PTCC)	Employee Expenses	Administrative & General Expenses	Any other expenses
1.		S/s					
		TL					
2.		S/s					
		TL					
3.		S/s					
		TL					
...		S/s					
		TL					
...		S/s					
		TL					
...		S/s					
		TL					
n		S/s					
		TL					

**Details of Incidental Expenses during Construction (IDEC) with break-up for the
Generating stations for which COD is declared after 1.4.2014**

Sl. No.	Item-wise details of expenditure with break-up	Expenditure as on SCOD	Expenditure as on actual COD of unit/ station	Time Overrun

Details of Capital Cost of Transmission Line

(To be filed by each Transmission licensee)

Sl No.	Year*	Configuration	Length (km)	Total Cost	Cost/ km	Cost/ckt-km
1	2006	765 kV D/C				
		765 kV S/C				
		400 kV D/C Twin Moose				
		400 kV D/C Quad Moose				
		400 kV S/C Twin Moose				
		400 kV D/C Triple Snowbird				
		400 kV D/C Twin – HTLS				
		220 kV D/C				
		220 kV S/C				
		132 kV D/C				
		132 kV S/C				
2	2007					
3	2008					
4	2009					
5	2010					
6	2011					
7	2012					
8	2013					
9	2014					
10	2015					
11	2016					
12	2017					

*Details of transmission lines as per table given to be provided for the period from 2006 to 2017 as per configuration indicated against year 2006.

Details of Capital Cost of Sub-station
(To be filled by each Transmission Licensee)

Sl No.	Year	Configuration (AC* - 765 kV, 400 kV, 220 kV, 132 kV/HVDC/ GIS)	MVA Capacity	No. of Bays	Total Cost	Cost/ MVA	Cost/ bays
1	2006						
2	2007						
3	2008						
4	2009						
5	2010						
6	2011						
7	2012						
8	2013						
9	2014						
10	2015						
11	2016						
12	2017						

* Nomenclature is as per the highest available voltage level in the sub-station.

Annexure-XIX

Name of the Utility														
Name of the Generating Station														
Station/ Stage/ Unit														
Fuel Type (Coal/ Lignite/ Gas/ Liquid Fuel/ Nuclear/ Hydro)														
Capacity of Plant (MW)														
COD														
		2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17
1	Plant Availability Factor (PAF) (%)													
2	Plant Load Factors (PLF) (%)													
3	Scheduled Energy (MU)													
4	Scheduled Generation (MU)													
5	Actual Generation (MU)													
6	Quantum of coal consumption (MT)													
7	Value of coal (Rs. Lakh)													
8	Specific Coal Consumption (kg/kwh)													
9	Gross Calorific Value of Coal (Kcal/ Kg)													
10	Heat Contribution of Coal (Kcal/kwh)													
11	Cost Of Specific Coal Consumption (Rs./Kwh) – Finally admitted by CERC													
12	Quantum of Oil Consumption (Lit.)													
13	Value of Oil (Rs. lakh)													
14	Gross calorific value of oil (kcal/lit)													
15	Specific Oil Consumption (ml/kwh)													
16	Cost Of Specific Oil Consumption (Rs./Kwh) – Finally admitted by CERC													
17	Heat Contribution of Oil (Kcal/kwh)													
18	Station Heat Rate (kcal/kwh)													
19	Auxiliary Energy Consumption (%)													
20	Debt at the end of the year (Rs. Crore)													
21	Equity (Rs. Crore)													
22	Working Capital (Rs. Crore) – finally admitted by CERC													
23	Capital cost (Rs. Crore) – finally admitted by CERC													
24	Capacity Charges/ Annual Fixed Cost (AFC)													
	(a) Return on equity – pre tax (admitted by CERC)													
	Absolute value													
	Rate (%)													
	(b) interest on Loan													
	Absolute value													
	Rate (%) – Weighted Average Rate													
	(c) Depreciation (finally allowed by CERC)													
	Absolute value													
	Rate (%)													
	(d) Interest on working Capital													
	Absolute value													
	Rate (%)													
	(e) Operation and maintenance													

	cost (finally admitted by CERC)													
	Absolute value													
	Rate (%)													
	(f) Compensation Allowances													
25	AFC (Rs. Kwh0)													
26	Energy Charge (Rs./Kwh)													
27	Total tariff (Rs. Kwh)													
28	Revenue realisation before tax (Rs. Crore)													
29	Revenue realisation after tax (Rs. Crore)													
30	Profit/ loss (Rs. Crore0)													
31	DSM Generation (MU)													
32	DSM Rate (Ps/Kwh)													
33	Revenue from DSM (Rs. Crore)													

*Note: Generating Companies are required to submit data for all generating stations.
This is a general format. Plants of different fuel users have to fill the cells as applicable to them.
Tariff for the Hydro may be understood as composite tariff.
The data provided for the corresponding years need to mention as Actual or provisional.
Data for each Unit and Stage is required to be submitted in additional sheets as per the format.*